

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 125 OF 2018 & IA NO. 308 OF 2017 IN  
APPEAL NO. 2 OF 2015 & IA NOS. 19, 20, 96 OF 2016**

**Dated: 10<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Gujarat Urja Vikas Nigam Ltd.**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Pulkit Agrwal

Counsel for the Respondent(s)

:

Ms. Suparna Srivastava  
Ms. Nehul Sharma  
  
Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Neha Nagpal  
Mr. Naveen Hegde  
Mr. Bummeet Singh Grover

**ORDER**

**IA NO. 125 OF 2018**

We have heard learned counsel for the parties.

***Order is Reserved.***

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**